

## BUSINESS ADVISORY COMMITTEE

## Eighteenth Report

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND COMMUNICA-  
TIONS (DR. RAM SUBHAG SINGH) : I  
beg to move :

"That this House agrees with the  
Eighteenth Report of the Business Ad-  
visory Committee presented to the  
House on the 23rd April, 1968".

MR. SPEAKER : The question is :

"That this House agrees with the Eigh-  
teenth Report of the Business Advisory  
Committee presented to the House on  
the 23rd April, 1968."

*The motion was adopted.*

13.10 hrs.

*The Lok Sabha adjourned for lunch till  
fourteen of the Clock.*

*The Lok Sabha re-assembled after lunch at  
five minutes past Fourteen of the Clock.*

[Shri G. S. Dhilon in the Chair]

\*DEMANDS FOR GRANTS,  
1968-69—contd.

## Ministry of Works, Housing and Supply

MR. CHAIRMAN : The House will  
now take up discussion and voting on De-  
mand Nos. 84 to 88 and 131 to 133 relating  
to the Ministry of Works, Housing and  
Supply for which 3 hours have been allot-  
ted.

Hon. Members present in the House  
who are desirous of moving their cut  
motions may send slips to the Table within  
15 minutes indicating the serial numbers of  
the cut motions they would like to move.

Demand No. 84—Ministry of Works, Housing  
and Supply.

MR. CHAIRMAN : Motion moved :

"That a sum not exceeding  
Rs. 93,04,000 be granted to the Presi-

dent to complete the sum necessary to  
defray the charges which will come in  
course of payment during the year end-  
ing the 31st day of March 1969, in res-  
pect of 'Ministry of Works, Housing  
and Supply'."

## Demand No. 85—Public Works.

MR. CHAIRMAN : Motion moved :

"That a sum not exceeding  
Rs. 32,83,20,000 be granted to the Presi-  
dent to complete the sum necessary to  
defray the charges which will come in  
course of payment during the year end-  
ing the 31st day of March, 1969, in res-  
pect of 'Public Works'."

## Demand No. 86—Stationery and Printing.

MR. CHAIRMAN : Motion moved :

"That a sum not exceeding  
Rs. 11,22,17,000 be granted to the Presi-  
dent to complete the sum necessary to  
defray the charges which will come in  
course of payment during the year end-  
ing the 31st day of March, 1969, in res-  
pect of 'Stationery and Printing'."

## Demand No. 87—Supplies and Disposals.

MR. CHAIRMAN : Motion moved :

"That a sum not exceeding  
Rs. 3,48,73,000 be granted to the Presi-  
dent to complete the sum necessary to  
defray the charges which will come in  
course of payment during the year end-  
ing the 31st day of March, 1969, in res-  
pect of 'Supplies and Disposals'."

Demand No. 88—Other Revenue Expenditure  
of the Ministry of Works, Housing and  
Supply.

MR. CHAIRMAN : Motion moved :

"That a sum not exceeding  
Rs. 1,59,33,000 be granted to the Presi-  
dent to complete the sum necessary to  
defray the charges which will come in  
course of payment during the year end-  
ing the 31st day of March 1969, in res-  
pect of 'Other Revenue Expenditure of  
the Ministry of Works, Housing and  
Supply'."

\*Moved with the recommendation of the President.